

SHRI S. M. BANERJEE : Seven or eight days before you gave a direction to the Minister of Energy to make a statement about the power failure or scarcity in Kanpur. A large number of employees are affected.

MR. SPEAKER : About that the Minister agreed. He must come forward with a statement.

SHRI K. RAGHURAMAIAH : The usual practice is that I convey to the Minister concerned what he has actually said. The Minister has to take action.

SHRI S. M. BANERJEE : I am not making a statement today. On that day you were very angry and so was I. Ultimately, when I cooled down, you were kind enough to direct the Minister to make a statement.

There is a serious situation in Kanpur, in the whole of U. P., affecting two lakhs of workers, and the Minister goes on merrily, he has no time to make a statement. He may have no respect for me, but he should have respect for you. I request you to see that he makes a statement.

MR. SPEAKER : Before this observation came from you, I have already directed him.

SHRI S. M. BANERJEE : You suspend the Minister for a day.

MR. SPEAKER : In view of this particular practice that after your statement about the business for the coming week, Members raise their questions, you must have a new portfolio of only a Minister of Statements. Or it should be directly under the Speaker.

PROF. MADHU DANDAVATE : I did not press my adjournment motion when you categorically directed the Minister so make a statement. Our Minister of Parliamentary Affairs should take note of this direction.

12.53 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE

DEPARTMENT OF CULTURE (S. H. D. P. YADAV) : I beg to move :

"That in pursuance of paragraph 5(5) (a) of the late Department of Education, Health and Lands Resolution No. F/122-3/35-E, dated the 8th August, 1935, as amended from time to time, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

MR. SPEAKER : The question is : "That in pursuance of paragraph 5(5)(a) of the late Department of Education, Health and Lands Resolution No. F/122-3/35-E, dated the 8th August, 1935, as amended from time to time, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

The motion was adopted

12-54 Hrs.

DEMANDS FOR GRANTS, 1975-76—

contd.

MINISTRY OF DEFENCE—*contd.*

श्री विश्वनाथ राय (देवरिया) : अध्यक्ष महोदय मैं भारत को उत्तरी सीमा की तरफ सदन का ध्यान आकर्षित कर रहा था। उस सदन में मैंने चर्चा किया कि उत्तर में चीन अपनी सामरिक शक्ति को बढ़ाता जा रहा है। सामरिक शक्ति अपने राष्ट्र की रक्षा के लिए अगर वह बढ़ाता तो हमें चिन्ता नहीं होती लेकिन वह तो शक्ति बढ़ रही है हमारी बिल्कुल उत्तरी सीमा के निकट। सदन को मालूम है कि नेपाल एक बहुत छोटा सा देश है। उस के उत्तर की तरफ तिब्बत की तरफ से काठमांडू तक चीन ने जो सड़क बना ली है उस के अलावा भी अभी हाल में जो समाचार मिले हैं उस के अनुसार एक बड़ा सड़क नहीं बल्कि पन्ध्र बीस सड़कें तिब्बत